

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA No. 90/JPR/2022
IA No. 323/JPR/2022
IA No. 327/JPR/2022
CP No. (IB)- 275/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Sangam (India) Ltd.

...Operational Creditor/Applicant

Versus

M/s Suzuki Textiles Ltd.

...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
06.02.2023.


(Prabhu Dayal Sewda)
Court Officer

January 23, 2023